

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.04.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/227/241/AMR/2019		241	Chiruvella Ajay Ghosh Vs Pirakini Sheep Farms Pvt Ltd & 5 others

ORDER

Present: Proxy counsel from the O/o Mr. N. Madhava Rao, Ld. Counsel for the Petitioner.

Proxy counsel from the O/o Mr. Lokeshwar Reddy, Ld.Counsel for R1 to R5.

Pleadings are completed. For hearing, list the matter on 11.06.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)